

IN THE HIGH COURT OF JHARKHAND AT RANCHI

B. A. No. 3993 of 2020

Santosh Yadav @ Satya Prakash Yadav

... .. **Petitioner**

Versus

The State of Jharkhand

Opp. Party

CORAM: HON'BLE MRS. JUSTICE ANUBHA RAWAT CHOUDHARY

Through Video Conferencing

03/11.09.2020

1. Learned counsel for the petitioner Mr. Ajay Mishra is present. He submits that all the defects have been removed.
2. Office is directed to place this case under appropriate heading on **18.09.2020**.

(Anubha Rawat Choudhary, J.)

Mukul